

(Qty. in lakh metric tones)

Product	2010-11		
	Requirement	Availability*	Sales*
Urea	855.18	863.23	858.45
DAP	779.93	826.88	789.00
MOP	101.81	103.07	95.58
Complex	261.02	249.67	243.85

* Including stock pre-positioned.

As can be seen, the availability of urea, DAP, MOP and complex (NPK) fertilizers has been adequate.

Permission for stocking up of urea

1098. SHRI M.V. MYSURA REDDY: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the State Government of Andhra Pradesh has asked for permission from Ministry to stock up urea for the coming rabi season;
- (b) if so, the details thereof; and
- (c) the action taken by the Ministry on the above request?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): (a) No, Sir.

(b) and (c) Do not arise.

Smuggling of urea

†1099. SHRI KAPTAN SINGH SOLANKI: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether it is a fact that the incidents of smuggling of urea from the bordering States of the country to the neighbouring countries are on the rise;
- (b) if so, the details thereof;
- (c) whether Government has taken any steps to check the smuggling of urea; and

†Original notice of the question was received in Hindi.

(d) the number of urea smugglers arrested so far by Government?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): (a) to (d) No, Sir. There are reports of smuggling of fertilizers from India to neighbouring countries. However, these have not been confirmed by the State Governments. The Chief Secretaries in the States and Border Guarding Authorities like Border Security Force (BSF), Coast Guards and Custom authorities etc. have been alerted by Department of Fertilizers, Ministry of Home Affairs and Ministry of Finance to keep strict vigil on such activities which may lead to illegal exports/smuggling of fertilizers and initiate stringent action against the persons involved in such malpractices under the provision of FCO, 1985.

The provision contained in Para 3 of Fertilizer (Movement Control) Order, 1973 -Prohibits the illegal export/smuggling of fertilizers. Instances of illegal export of Muriate of Potash (MOP) and Di-Ammonium Phosphate (DAP) packed in the brand common Salt and Soda Ash from Gujarat has come to notice. The consignment has been seized by Custom Authorities at Kandla Port. Similarly, Government of Maharashtra has also intimated that the fertilizer is being exported illegally in the name of Soda Ash, Salt etc. This complaint was on the basis of seizure of about 4000 bags of 50 Kg. (each having imprinted as Soda Ash but containing DAP as per testing report) by the District Quality Control Inspector while inspecting the Godown of M/s Transworld Furtichem Pvt. Ltd., Roha, District, Raigad on 27th January, 2010. In this regard necessary legal proceedings are being initiated by the concerned authorities. Similarly in Karnataka, Bangalore customs have seized 1156 MT of MOP from six traders and have initiated legal proceedings. The respective State Government's will be taking appropriate action against offenders as per provisions of law.

Recently also, Department of Fertilizers has written to Chief Secretaries of the States having international boundaries for initiating action against person/persons involved in smuggling of fertilizers with the help of Central/State enforcement agencies.

Raising of floor price of urea

1100. SHRI A. ELAVARASAN: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state: